- (iv) Orders dated 7.9.2009 have been issued directing all State Governments for setting up of the office of Ombudsman at district level for redressal of grievances in a time bound manner.
 - (v) Scheme of Independent Monitoring by eminent citizens has been approved.
- (vi) District level Vigilance and Monitoring Committees have been set up for monitoring of rural development programmes including NREGA.

Rajiv Gandhi Kendra

4295. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government has floated a new scheme where the Central Government is giving 100 percent assistance for Rajiv Gandhi Kendra in every panchayat and block head structure to co-ordinate panchayat block projects including Mahatma Gandhi National Rural Employment Guarantee Scheme (MNREGS);
 - (b) whether State Government has any share in this project; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Construction of Bharat Nirman Rajiv Gandhi Sewa Kendra (BNRGSK) as Village Knowledge Resource Centre and Gram Panchayat Bhawan at Gram Panchayat level has been included as a permissible activity in para 1 of the Act *vide* Notification dated 11.11.2009.

- (b) and (c) Expenditure on the construction of BNRGSK is to be met out of the administrative expenses admissible under Mahatma Gandhi NREGA. Funding for the construction would be as under:
- (i) For the BRGF districts-the material component may be met from BRGF and the labour component from NREGS. In case, the material resource support from BRGF is inadequate, the same can be incurred under NREGS provided the material component does not exceed 40% at the district level.
- (ii) For the non-BRGF districts, NREGS would be the main source. The material component can also be supplemented by other schemes.

Indira Gandhi National Old Age Pension Scheme

4296. SHRIMATI JAYANTHI NATRAJAN: Will the Minister of RURAL DEVELOPMENT be pleased to state: